

- (x) The Export of Safety Glass (Inspection) Amendment Rules, 1974, published in Notification No. S.O. 2805 in Gazette of India dated the 26th October, 1974.
- (xi) The Export of Laundry Soap (Inspection) Amendment Rules, 1974, published in Notification No. S.O. 2806 in Gazette of India dated the 26th October, 1974.
- (xii) The Export of Organic Chemicals (Inspection) Amendment Rules, 1974, published in Notification No. S.O. 2807 in Gazette of India dated the 26th October, 1974.

[Placed in Library. See No. LT—8543/74.]

(4) A copy of the Coffee (Second Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. (S.R. 455(E) in Gazette of India dated the 7th November, 1974, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT—8544/74].

MESSAGE FROM RAJYA SABHA

15:06 hrs.

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the East Punjab Urban Rent Restriction Act (Extension to Chandigarh) Bill, 1974, which has been passed by the Rajya Sabha at its sitting held on the 18th November, 1973."

EAST PUNJAB URBAN RENT RESTRICTION ACT (EXTENSION TO CHANDIGARH) BILL

AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the East Punjab Urban Rent Restriction Act (Extension to Chandigarh) Bill, 1974, as passed by Rajya Sabha.

15:07 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

SEVENTEENTH REPORT

SHRI CHANDRIKA PRASAD (Balia): I beg to present the Seventeenth Report of the Committee on Absence of Members from the Sittings of the House.

SHRI S. M. BANERJEE (Kanpur) : Sir, I raise a point of order. The point of order is whether the Committee has sanctioned leave to Shri Tul Mohan Ram; whether he is suspended or not, we do not know. I want to have a reply from the Government. (Interruptions) It is a delicate question.

श्री हुकम चन्द कछवाय : (मुरेना) :
चपके मे दस्तखत कर के चले जाते हैं ।

श्री शंकर दयाल सिंह (चतरा) : कमेटी
क मामने उनका कं ई प्रार्थना-पत्र नहीं आया ।

MR. DEPUTY-SPEAKER: I do not know. He might have attended the House. I do not know. You might not have seen him. He might have signed the register. (Interruptions) Order, please.

Now, we proceed to the statement by Minister. Shri Raghunatha Reddy will make the statement in place of Shri Balgovind Verma.